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WP-21807-2026

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE HIMANSHU JOSHI

ON THE 15th OF JULY, 2026

WRIT PETITION No. 21807 of 2026

P. DAKSHINAMURTHY

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Manish Kumar Verma - Advocate for the petitioner.

Smt. Priyanka Mishra GA for the respondent/State.

Shri Vikram Singh - Advocate for respondent No.6.
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ORDER

Counsel for the petitioner wants to withdraw this petition with a liberty to file a fresh and properly constituted representation to the concerned authority/respondent(s).

This petition is **dismissed as withdrawn** with the aforesaid liberty.

If such a representation is filed by the petitioner before the concerned authority/respondent(s) within a period of seven working days from today, the authority/respondent(s) shall consider and decide the same expeditiously, preferably within a period of four weeks from the date of filing/receipt of certified copy of this order after giving opportunity of hearing to both the parties.

(HIMANSHU JOSHI)
JUDGE